

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 561 of 2020**

**IN THE MATTER OF:**

**V. Nagarajan**

**...Appellant**

**Versus**

**SKS Ispat and Power Ltd. & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. R. Subramanian, Advocate.**

**For Respondents: Mr. Ramji Srinivasan, Sr. Advocate with Mr. Atul Shanker Mathur, Advocate for R-10**

**ORDER**

**(Through Virtual Mode)**

**23.06.2020**

Heard learned counsel for the parties. **Order Reserved.**

**[Justice Bansi Lal Bhat]  
Acting Chairperson**

**[V. P. Singh]  
Member (Technical)**

**[Alok Srivastava]  
Member (Technical)**

*am/gc*